

23.5.2003

Item 9,
MA 434/2003 IN
O.A. 1107/2002

Present: Shri M.K. Bhardwaj, learned counsel for applicant

Shri M.K. Bhardwaj, learned counsel submits that MA 434/2003 has now become infructuous. Accordingly the same is dismissed as having become infructuous.

V.K. Majotra

(V.K. MAJOTRA)
Member (A)

L.S.

(MRS. LAKSHMI SWAMINATHAN)
Vice Chairman (J)

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